

ITEM NO.19

COURT NO.7

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.36367/2017

KARAM SINGH & ANR.

Petitioner(s)

VERSUS

GURVINDER SINGH

Respondent(s)

Date : 02-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Petitioner(s) Mr. Sangram S. Saron, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Three weeks' time is granted to the petitioners to comply with
the office report.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER